

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 187
TO BE ANSWERED ON 18.07.2018**

EMPLOYMENT AGAINST VOLUNTARY RETIREMENT

187. SHRI G. HARI:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways has stopped an employment initiative launched in 2004, when it started giving jobs to children of employees in the lower tier in return for voluntary retirement;**
- (b) if so, the reasons therefor;**
- (c) whether it is true that an order has been issued to all zonal railways asking them to keep Liberalised Active Retirement Scheme for Guaranteed Employment for Safety Staff (LARSGESS) on hold till further orders; and**
- (d) if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI RAJEN GOHAIN)**

(a) & (b) The Scheme has been kept on hold and is being revisited in consultation with Ministry of Law & Justice in terms of orders of Hon'ble High Court of Punjab and Haryana at Chandigarh.

(c) & (d) Yes, Madam. As per Ministry of Railways' letter dated 27.10.2017 instructions have been issued to all Zonal Railways to keep the LARSGESS Scheme on hold till further orders.
